

DIVISION BENCH

ITEM NO.113 & 114

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

ITEM NO.113 - IA NO.146/2024 IN CP (IB) No.44/ALD/2023

NAME OF THE COMPANY	BANK OF MAHARASHTRA V/S RAHUL KOTHARI, GUARANTOR(S) OF M/S ROTOMAC GLOBAL PVT. LTD.
UNDER SECTION	95 IBC

ITEM NO.114 - IA NO.147/2024 IN CP (IB) No.45/ALD/2023

NAME OF THE COMPANY	BANK OF MAHARASHTRA V/S SADHANA KOTHARI, GUARANTOR(S) OF M/S ROTOMAC GLOBAL PVT. LTD.
UNDER SECTION	95 IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 10th June, 2024.

-Sd-

(Court Officer)

10th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*